

(b) if so, how much?

The Minister of Rehabilitation (Shri A. P. Jain): (a) Allotment has been made for the rehabilitation of persons who suffered as a result of Police Action in 1948.

(b) A provision of Rs. 4.29 lakhs has been made in the Budget.

Shri H. G. Vaishnav: May I know the number of displaced persons from outside rehabilitated in the Hyderabad State?

Shri A. P. Jain: A few hundred families have gone to the Hyderabad State of their own accord. I cannot give their exact number, all I can say is that they are a few hundred.

Shri H. G. Vaishnav: Is there any responsibility thrown on the Hyderabad State in respect of this?

Shri A. P. Jain: No; I mean no financial responsibility.

PROCUREMENT AND IMPORT OF COTTON

*1940. **Shri Sinhasan Singh** (on behalf of **Shri S. N. Das**): (a) Will the Minister of Commerce and Industry be pleased to state whether the procurement and import programme for cotton for the current season has been settled?

(b) If so, what is that programme?

(c) What are the recommendations and suggestions in this regard of the Cotton Advisory Board?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):

(a) Yes, Sir.

(b) and (c). The Cotton Advisory Board have suggested that the country's requirements of foreign cotton during the Cotton season 1953-54 would be roughly about 6 lakh bales. Imports of foreign cotton are being allowed to meet the country's requirements.

Shri N. L. Joshi: Is there any proposal under Government's consideration, to separate long staple and short staple cotton produced in this country?

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Shri T. T. Krishnamachari: They are separated, because the people who buy have their requirements met with. They buy it as and when they want and buy whatever type they want.

Sardar A. S. Saigal: May I know how many persons have been selected from the cotton-growing districts or States, to the Cotton Advisory Board which was formed?

Shri T. T. Krishnamachari: Notice.

WRITTEN ANSWERS TO QUESTIONS

REHABILITATION OF DISPLACED PERSONS

*1945. **Th. Lakshman Singh Charak:** Will the Minister of Rehabilitation be pleased to state:

(a) whether any report reviewing the work of rehabilitation of displaced persons from East Pakistan in Assam, has been submitted by the Committee appointed under the Chairmanship of Shri Sri Prakasa in 1951; and

(b) if so, whether a copy of the same will be placed on the Table of the House?

The Minister of Rehabilitation (Shri A. P. Jain): (a) and (b). Yes; the views of the Chairman and other members of the Committee on the problem of rehabilitation of displaced persons in Assam were received by the Ministry in October 1951. These views were intended for departmental use to assist the Ministry of Rehabilitation in formulating its schemes for rehabilitation and it is not intended to publish them.

TEA LABOUR WELFARE

*1949. **Shri K. P. Tripathi:** (a) Will the Minister of Commerce and Industry be pleased to state what grant was budgeted for labour welfare by the Central Tea Board in 1953-54?

(b) How much of the same has been actually allocated, and to which State Government?

(c) What are the other State Governments which have not been given any grants for 1953-54?

(d) What are the reasons for the same?

The Minister of Commerce (Shri Karmarkar): (a) Rs. 1,00,000.

(b) Rs. 15,000 already allocated to Uttar Pradesh. An application from Bihar is under consideration of Tea Board.

(c) Assam, Mysore, Tripura, Travancore-Cochin, West Bengal, Punjab and Madras.

(d) Some States did not submit schemes for 1953-54. The remaining States were not eligible for the grant either because they had not fully utilised the amount allocated previously during 1951-52 or 1952-53 or because they did not produce the necessary utilisation certificate.

"AWAKENING IN AFRICA"

*1953. **Shri Brajeshwar Prasad:** (a) Will the **Prime Minister** be pleased to state how many copies of the Book "Awakening in Africa" were sent to England and other parts of the Commonwealth for distribution?

(b) Is it a fact that this Book has been withdrawn and all available copies destroyed?

The Deputy Minister of External Affairs (Shri Anil K. Chanda): (a) About one thousand copies.

(b) Indian missions abroad to which copies were sent have been requested not to make further distribution of this pamphlet, which is a reprint of a series of articles on Africa by a British Journalist published in an Indian newspaper. Undistributed copies are being recalled for circulation in India, for which they were primarily intended. No copies have been destroyed.

SCHEDULED CASTE AND TRIBAL EMPLOYEES IN GOVERNMENT OF INDIA

*1960. **Shri Ganpati Ram:** Will the **Minister of Works, Housing and Supply** be pleased to state how many of the employees working in the Secretariat of the Ministry and attached and subordinate offices belong to Scheduled Castes and Tribes?

The Minister of Works, Housing and Supply (Sardar Swaran Singh): About 1650.

STEEL PLANT AT ROURKELA

*1961. **Pandit Lingaraj Misra:** (a) Will the **Minister of Production** be pleased to state whether any arrangement has been made with Messrs. Krupps and Demag of Germany or with any other Steel concerns either in India or outside for the training of Engineers and other Technical Personnel before the Steel Plant at Rourkela starts operating?

(b) Has any definite programme been drawn up for training such personnel?

The Minister of Production (Shri K. C. Reddy): (a) Attention is invited to para 12 of the Technical Consultants' Agreement signed with the German Combine of Messrs Krupp and Demag on the 21st December, 1953 (copies of which were placed on the Table of the House on the 24th December, 1953) wherein a provision has been made for the training at German Works of an adequate number of Indians to be mutually agreed upon between the Combine and the Govt. of India. It is also the intention that when orders for equipment are placed on any suppliers, they will be required to train a certain number of Indians at their works.

(b) Steps are being taken in the matter in consultation with the German Combine for training in the near future, but no definite programme has yet been drawn up. It is proposed however to finalise this question in early May after consideration of this question at the Board meeting of the Hindustan Steel to be held then.

भारत-लंका करार

*१९६९. श्री गणपति राम: क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या लंका सरकार ने भारत-लंका करार को लागू करने के सम्बन्ध में सलाह